

detection of land held clandestinely in excess of ceiling by big landowners was initiated.

(b) 347,055 acres have been distributed upto September, 1970 to landless agricultural labourers and cultivators owning less than 2 acres of land as against 264,000 acres reported to be distributed upto June, 1969 and 189,338 acres distributed upto 1967.

#### **Amendment of Working Journalists Act**

2512. SHRI JYOTIRMOY BASU : Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Editor "*Amrita Bazar Patrika*", Calcutta recently made a statement that he has attained the age of 71 and he is still continuing as the owner-Editor;

(b) if so, whether the attention of Government has been drawn to the fact that the Working Journalist Editors are made to retire at the age of 60 and even before;

(c) whether it has been brought to the notice of Government that the Editor of "*Amrita Bazar Patrika*", Calcutta, is also the owner of the said paper; and

(d) if so, whether he is considering to take steps for amending the Working Journalists Act in a way so that the same age of retirement is enforced on both the Working Journalist Editor and the owner-Editor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) (a) No such statement has been brought to the notice of Government.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

#### **Ata and Wheat Supplied to Flood Affected Areas of West Bengal**

2513. SHRI JYOTIRMOY BASU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total quantity of Ata and wheat sanctioned and actually disbursed by the West Bengal Government for the flood affected areas during the period June to October, 1970;

(b) the quantity allotted in the name of each distribution; and

(c) the basis and principle of selection of persons for distribution of Ata and Wheat for flood-affected areas ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB-SHINDE) (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### **Defence Publicity**

2514. SHRI SHASHI BHUSHAN : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether with a measure to meet the qualitative needs of defence publicity, the integration of publicity and journalistic posts in the Directorate of Public Relations (Defence) with the Central Information Service had been approved in principle long back;

(b) whether the decision has since been implemented;

(c) if so, the details thereof and if not, the reasons for the delay in implementing it; and

(d) the time by which the decision is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) No, Sir.

(c) and (d). The proposal of integration was earlier approved by the U. P. S. C. only in principle. Later, they desired a self Contaj.